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Title: The Secretary-General reported a message from Rajya Sabha that Rajya Sabha concurred in the recommendation of the Lok Sabha to elect one member of Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri Janardan Dwivedi from the Rajya Sabha and communicated the name of Shri Janardan Dwivedi, who had been duly elected to the said committee.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 30th April, 2012 adopted the following motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one Member of the Rajya Sabha to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri Janardan Dwivedi from the Rajya Sabha and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, one Member from amongst the Members of the House to the said Joint Committee, to fill the vacancy."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri Janardan Dwivedi, Member, Rajya Sabha has been duly elected to the said Joint Committee.'

...(Interruptions)
